

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.11.2020 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 935 of 2020	Directorate of Economic Offences Vs. Binay Kumar Singhania & Ors.	Nandini Sen	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 927 of 2020	Himalayan Cast Power Pvt. Ltd. Vs. Pankaj Khaitan, Resolution Professional of Sasi Power Pvt. Ltd.	Henna George	
3.	Comp. App. (AT) (Ins) No. 928 of 2020	Sudershan Gupta Resolution Professional –VIL Ltd. Vs. Central bank of India & Ors.	Nipun Gautam	Kartik Rathi-R1 & R4
4.	Comp. App. (AT) (Ins) No. 930 of 2020	Nitin Garg Vs. State Bank of India & Ors.	Iswar Mohapatra	Meera Murali-R1 Kunal Godhwani-R2 Dinkar Singh-R3
5.	Comp. App. (AT) (Ins) No. 931 of 2020	Sumat Gupta, Resolution Professional, Agro Dutch Industries Ltd. Vs. RD Sharma, Incharge, Mars Envirotech Limited & Anr.	Dr. Rajansh Thukral	
6.	Comp. App. (AT) (Ins) No. 932 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Shri Shyam Sundar Rathi & Anr.	R.P. Agarwal	
7.	Comp. App. (AT) (Ins) No. 934 of 2020	Dreamz Infra India Ltd. Through Ashok Kripalini (R.P) Vs. Pratap Chandra Padhy	Sunder Khatri	

8.	Comp. App (AT) No. 168 of 2020	Pradhyuman Kumar Dwarkadas Patel Vs. Bhupendra Dwarkadas Patel	Natasha Dhuman	
9.	Comp. App (AT) No. 170 of 2020	MBev Spirits Pvt. Ltd. Vs. Mam Chand Goyal & Ors.	Gursat Singh Vachhar	Prashant Mehta-R1 & R2 Abhishek Chaudhary-R4, R6, R7 & R8
10.	Comp. App. (AT) No. 183 of 2020	Ram Prakash Gupta Vs. Radhey Shyam Sharma & Ors.	Saraswata Mohapatra	Sushil Kumar Dubey-R1 & R2
11.	Comp. App. (AT) No. 184 of 2020	Registrar of Companies Vs. Jai Shree Finance Services Pvt. Ltd.	Kamal Kant Jha	
12.	Comp. App. (AT) No. 185 of 2020	Registrar of Companies Vs. Touchstone Holdings Pvt. Ltd.	Kamal Kant Jha	

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**